

[English]

**Industrial Policy based on Population/
Local resources**

1328. SHRI GEORGE FERNANDES:
Will the PRIME MINISTER be pleased to state:

(a) whether the Government are taking any steps to formulate industrial policies based on the population, local resources etc.;

(b) if so, whether the Government are considering proper linkages between big, medium, small scale and village industries for the economic growth; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). The new Industrial Policy announced on 24.7.91 has done away with licensing except for short list of Industries covered under compulsory licensing. No license is also required for setting up units in cities having population less than 1 million. The entrepreneurs are free to locate their projects anywhere depending upon techno-economic viability in which availability of local resources will be a major factor. The new Industrial Policy aims to encourage all sectors of industry whether small, medium or large to grow and improve on their past performance. As a part of the Policy and strategy for promoting Small Scale Sector, Government is laying emphasis in establishing linkages between different Industrial sectors so that the benefits of accelerated growth is not confined to any one sector. Since the Small Scale Sector cannot develop in isolation without the development of Large and Medium scale sectors, the schemes in this regard are outlined in the policy measures for promoting and

strengthening small, tiny and village enterprises announced by the Government on 6th August, 1991.

Project Sanctioned by H.U. D.C. O.

1329 SHRI SYED SAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the projects sanctioned by HUDCO since its inception upto 31st March, 1992 state-wise;

(b) the total number of dwelling units and developed plots covered by these projects state-wise; and

(c) the names of the agencies responsible for implementation of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). HUDCO, since inception and upto 31-1-1992 has sanctioned 8254 schemes, covering 30 States/U.Ts. According to HUDCO, these schemes would enable construction/upgradation of 4973757 dwelling units and development of 363341 plots, the State-wise break up of which are given in the enclosed statement.

(c) The various state Housing Agencies including Housing Boards, Rural Housing Boards, Slum Clearance Boards, Development Authorities City Improvement Trusts, Municipal Corporation, Town/areas Committees, Garhwal Mandal, Panchayat Samitis, State Governments, as well as various Public and private sector agencies, Apex Co-operative Societies, Primary Co-operative Societies, Universities and various Voluntary Organisations whose schemes are sanctioned by HUDCO are responsible for implementation of the schemes.

STATEMENT*State-wise break up of dwelling units and plots sanctioned by HUDCO upto 31-1-1992*

<i>S.No.</i>	<i>Name of State/UT</i>	<i>No. of Schemes</i>	<i>No. of Dwelling Units</i>	<i>No. of Plots</i>
1.	Andhra Pradesh	1127	6505417	5943
2.	Arunachal Pradesh	3	938	-
3.	Assam	48	13689	145
4.	Bihar	99	123118	4078
5.	Goa	8	612	1526
6.	Gujarat	812	481920	7673
7.	Himachal Pradesh	82	15271	798
8.	Haryana	182	78302	109
9.	Jammu & Kashmir	49	15299	10254
10.	Kerala	500	566555	880
11.	Karnataka	606	634553	4110
12.	Meghalaya	8	2765	-
13.	Mharashtra	844	326213	15586
14.	Manipur	7	3630	-
15.	Madhya Pradesh	583	357257	116361
16.	Mizoram	3	1756	-
17.	Nagaland	5	6020	-
18.	Orissa	245	120852	4023
19.	Punjab	272	119220	4573
20.	Rajasthan	588	178876	16997
21.	Sikkim	22	7367	-

<i>S.No.</i>	<i>Name of State/UT</i>	<i>No. of Schemes</i>	<i>No. of Dwelling Units</i>	<i>No. of Plots</i>
22.	Tamil Nadu	936	540934	119227
23.	Tripura	9	3084	-
24.	Uttar Pradesh	970	565455	44345
25.	West Bengal	130	101455	974
26.	Andaman & Nicobar	6	264	-
27.	Chandigarh	70	25016	5739
28.	Delhi	46	16256	-
29.	Dadra Nagar Haveli	1	42	-
30.	Poddicherry	23	6497	-
Total		8254	4973757	363341

Industrially backward districts in Bihar

1330. SHRI SYED SHAHABUDDIN:
Will the PRIME MINISTER be pleased to state:

(a) the districts in Bihar which have been declared as industrially backward districts as on December 31, 1991; and

(b) the steps taken during 1990-91 and 1991-92 for their industrial development?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (PROF. P.J.

KURIEN): (a) and (b). The centrally declared backward districts in Bihar are Bhagalpur, Champaran, Darbhanaga, Muzaffarpur, Palamau, Purnea, Saharsa, Santhal, Pargansas, Saran, Nalands, Aurangabad, Nawadah, Gaya, Bhojpur, Begusarai, Monghyr, Khagaria and Madhepur.

The central Government have allocated 6 Growth Centres which would be endowed with basic infrastructural facilities for promoting industrialization of backward areas in Bihar. out of six, locations of 5 growth centres have been selected and announced, which are as follows:

	<i>Name of the Growth Centre</i>	<i>District</i>
1.	Bhagalpur	Bhagalpur
2.	Hazaribagh	Hazaribagh